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Fax: **Jammu:** 0191-2546753(Nov-April),
Fax: **Srinagar:** 0194-2506063(May-Oct.)



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:-Allocation of Departments amongst Law Officers in the
Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO:3348 - LD (A) of 2019.
D A T E : 26 - 07 - 2019.

In partial modification of Government Order No.982-LD(A) of 2019 dated 13-02-2019, it is hereby ordered that all the criminal cases pertaining to Anti-corruption Bureau pending before the High Court at Srinagar shall be looked after by Ms. Asifa Padroo, Additional Advocate General, Srinagar.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 26 -07-2019.

NO: LD(A)2016/12-II

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Principal Secretary to the Hon'ble Governor.
3. Principal Secretary to Government/Commissioner/Secretary to Government, _____ Department.
4. Divisional Commissioner, Kashmir.
5. Chief Vigilance Commissioner, J&K, Srinagar.
6. Registrar General, J&K High Court, Srinagar.
7. All concerned Law Officers for information.
8. Director Information, J&K, Srinagar.
9. Director Litigation, Srinagar.
10. Director, Archives, Archeology and Musium, J&K, Srinagar.
11. All officers of the Department of Law, Justice and Parliamentary Affairs.
12. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.

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